

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/6/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : CP/45/CAA/2017

NAME OF THE TRANSFEROR. : BONFIGLIOLI RENEWABLE POWER CONVERSION
INDIA PVT LTD

NAME OF THE TRANSFERRE : BONFIGLIOLI TRANSMISSION PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for <u>ORDER</u> Petitioner	G.V. Mohan
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Counsel for the applicant present. The matter may be put up on 09.06.2017 at
10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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